GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DEPARTMENT OF EDUCATION)  

New Delhi, dated 1-19-96  

NOTIFICATION  

In exercise of the powers conferred by sub-section (1) and with clause (d) of sub-section (2) of Section 25 of the University Grants Commission Act, 1956 (3 of 1956), the Central Government hereby makes the following rules further to amend the University Grants Commission (Recruitment) Rules, 1983, namely:—  

1. (1) These rules may be called the University Grants Commission (Recruitment) Second Amendment Rules, 1996.  
(2) They shall come into force on the date of their publication in the Official Gazette.  

2. In the Schedule to the University Grants Commission (Recruitment) Rules, 1983, against a. p. 1, a. p. 3 relating to the post of Joint Secretary/Director, in column (8) for the entry relating thereto, the following entry shall be substituted, namely:—  

"Not applicable".

(ABHINAPP SINGH)  
Joint Secretary to the Government of India  

To,  
The HoD,  
Government of India Press,  
Ring Road,  
Naya Puri,  
New Delhi  

No. 4-21/91-U.I  

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Foot note: Principal rules were published in Gazette of India vide Notification G.S.R.434(E), dated 19th May, 1983 and subsequently amended vide Notifications as under:-


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